

(c) The Government of Jammu and Kashmir has approached the Government of India with the proposal to bifurcate the special grant recommended by the Finance Commission for Leh district into two equal parts to be utilised for creation of infra-structural facilities in Leh and Kargil districts. This proposal is under consideration of the Inter-Ministerial Empowered Committee constituted at the Centre in pursuance of the recommendations of the Finance Commission to monitor the utilisation of the grants-in-aid recommended by the Eighth Finance Commission.

(d) and (e). Does not arise.

Income-Tax on Grant-in-aid given to Regional Film Producers

907. PROF. MADHU DANDAVATE : Will the Minister of FINANCE be pleased to state :

(a) whether the grant-in-aid is given to regional film producers by various State Governments;

(b) if so, whether the producers are required to pay income-tax on the amount received by them as grant-in-aid;

(c) whether this income-tax on grant-in-aid was exempted in 1969 but reimposed in 1976;

(d) if so, the reasons for reimposing; and

(e) whether in response, particularly to regional film producers, Government propose to discontinue the scheme of income-tax on grant-in-aid given to the producers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The information is being collected and will be laid on the Table of the House after the same is received.

(e) Question does not arise.

Financial Assistance to Gujarat for Taking Over Closed Textile Mills

908. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI :

PROF. NIRMALA KUMARI SHAKTAWAT :

Will the Minister of TEXTILES be pleased to state :

(a) whether his attention has been drawn to the news item published in the 'Economic Times' of 28th October, 1985 stating that the Minister of Finance has announced that Union Government would given financial assistance to the Gujarat Government for taking over closed textile mills;

(b) if so, the details thereof indicating the names and numbers of such mills; and

(c) the facilities proposed to be given for running the said mills smoothly ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). The names of 12 textiles mills nationalised by the Government of Gujarat are given in the statement given below.

(c) The Statement Government will be given advance releases of plan assistance of Rs. 65 crores to be adjusted within the Seventh Plan period, for implementing the scheme of nationalisation, which involves rationalisation of restructuring of these mills to form viable units. Financial institutions and Banks will also extend necessary assistance for modernisation and smooth working of the mills.

Statement

S. No.	Name of the undertaking
1	2
1.	The Marsden Spinning and Manufacturing Co. Ltd., Ahmedabad.
2.	The Monogram Mills Co Limited, Ahmedabad.

1	2
---	---

3. The Bhalakia Mills Co. Limited, Ahmedabad.
4. The New Swadeshi Mills, Ahmedabad.
5. Shree Manjushri Textiles of Ahmedabad.
6. The Silver Cotton Mills Co. Ltd., Ahmedabad.
7. M/s Manekchowk and Ahmedabad Manufacturing Company Limited, Ahmedabad.
8. & 9. The Ahmedabad Cotton Manufacturing Company Limited, (Unit I and II), Ahmedabad.
10. Abhay Mills Limited, Ahmedabad.
11. The Tarun Commercial Mills Limited, Ahmedabad.
12. The Sarangpur Cotton Manufacturing Company Limited, Ahmedabad.

Detection of Tax Evasion

909. SHRI SOMNATH RATH : Will the Minister of FINANCE be pleased to state :

(a) whether any action has been taken to assess for the realisation of taxes to detect tax evasion on the scheme of house to house survey; and

(b) if so, the result of this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). In the absence of statutory backing there has been no door-to-door survey of residential premises. However, during the period April to August 1985, reports for which have so far been received, 60643 business premises were surveyed. The quantum of tax evasion will be known only after proceedings become final in all the cases.

Proposal to Open Carpet Weaving Centres in Araria (Bihar)

910. SHRI D.L. BAITHA : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have received a proposal to open some carpet weaving centres at Araria in the Purnea District in Bihar; and

(b) if so, the details of the scheme and the target date by which the centres would start functioning ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir.

(b) Under the carpet weaving training scheme, 50 trainees are trained in carpet weaving by craftsmen. Each trainee gets a stipend of Rs. 100/- P.m. It has been decided to set up one such carpet weaving training centre at Araria in Purnea district of Bihar shortly.

Opening of a Branch of Nationalised Bank in Khammam District of Andhra Pradesh

911. SHRI S.M. GURADDI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the people of Khammam District in Andhra Pradesh have been petitioning for a branch of nationalised bank in their district;

(b) whether due to non-availability of adequate bank facilities over 80 per cent of 17 lakhs of tribal population is facing hardship; and

(c) if so, whether there is any proposal to provide adequate facilities and open more bank branches in the same district ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Reserve Bank of India (RBI) have received some representations for opening more branches of public sector banks in Khammam District.